



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 79/16	For Hearing	397/ 398	S. Jayvikram & 3 Ors. Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR 9663309317	Respondent	
	S. RAJASHEKAR 9668725919	Petitioner	

ORDER

Counsel for petitioner is present. Matter is listed today on the request of the counsel for petitioner ^{who} to file ^{memo} memo for advancement. IA 125/17 is taken up today. Counsel for petitioner pleaded urgency. ^{the} counsel for respondent requested time to file objection. For filing objection list it on 19/09/2017.


MEMBER(J)


MEMBER(T)